

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20660/2022

(Arising out of impugned final judgment and order dated 16-05-2019 in WC No. 3156/1987 passed by the High Court Of Judicature At Allahabad)

JAGDISH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.114348/2022-CONDONATION OF DELAY IN FILING and IA No.114349/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 29-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Dr. I.M. Quddusi, Sr. Adv.
Mr. Jabar Singh, Adv.
Ms. Swasti Priya, Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag along with Diary No. 19557/2020.

(MONIKA DEY)
COURT MASTER (NSH)

(ASHWANI THAKUR)
ASTT. REGISTRAR-cum-PS